## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2017 AT 10.30 AM

CP No.22/241/HDB/2017
Pioneer Phosphates Private Limited
Tandava Krishna Udaya Sankar Lolla & another
Sri Prudhvi Raj Rameti & (6) others
241 -242

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SVS Charolley	Advo cate	986010103	Coll

## **ORDER**

Heard. Shri S.V.S. Chowdary, Ld. Counsel for Respondent.

The Ld. Counsel for Respondent is ready for arguments however the Ld. Counsel for Petitioner is not present today. Hence, case is posted to 22.11.2017.

Member (T)

Member (J)

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